

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 177 OF 2019 &  
IA NO. 723 OF 2019**

**Dated : 31<sup>st</sup> October, 2019**

**In the matter of:**

**M/s. Green Infra BTV Ltd.**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr. ....**

**Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **14.11.2019.**

mk

**(Court Master)**